

COMMISSIONER, BRUHAT BENGALURU MAHANGARA PALIKE

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No. COMM/PSR/145/20-21

Dated: 26-07-2020

OFFICE ORDER

Subject: Opening of Commercial Establishment in Bengaluru CBD Area – Reg.,

Reference: Order No. COMM/CWR-SEALDOWN NOTIFICATION/2020-21 Dtd: 24-06-2020

The Commissioner, BBMP exercising of his powers conferred under Section 24 of the Disaster Management Act, 2005 to Commissioner, BBMP through Order No: RD 158 TNR 2020 Dtd: 14-04-2020 of Government of Karnataka and as per the Circular No. No. COMM/CWR-SEALDOWN Notification 21-05-2020, a CHS/392/2020 Dtd: NOTIFICATION/2020-21 Dtd: 24-06-2020 had issued for sealing down of the area enclosed within the perimeter of

Town Hall Circle - JC Road - AM Road - Kalasipalyam Main Road - KR Market Junction -Service Road – Thagarupet road (2nd main road) – Tipu Sultan Palace road – Thagarupet road (4th main road) – Bhashyam road – Srinivas Mandiram road – Kilari road – Anjaneya temple street - Sankalpet road - SJP road.

Given the representation by Federation of Bangalore Traders Association, Auto Dealers Association, The Karnataka Agriculture Copper Winding Wire & Submersible Traders Association, The Mysore Silk Cloth Merchant's Association (Wholesale), Karnataka Hardware & Allied Merchants Association (Regd), Bengaluru Car Accessories Association, Bangalore Electronic Dealers Association, Karnataka Stainless Steel Traders and Industry Association, Aluminium Association, after detailed deliberations, the Notification No. COMM/CWR-SEALDOWN NOTIFICATION/2020-21 Dtd: 24-06-2020 is modified and the shops located inside the area of the perimeter are allowed to operate with the following regulations:

- 1. In a street, the shops will open on the alternate side every day. For Eg: On a given day, the shops located on the left side will open and the shops on the right side remain closed. The next day, the shops on the right side will open and the shops on the left side remain closed. The Associations will monitor this arrangement.
- 2. All shops will work with 50% of their Staff.
- 3. The detailed Action Plan for each Street / Road will be worked out by the local concerned Association and will sensitize their members regarding maintaining the arrangement.

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- All Shops and establishments in the SRK Market and Kalasipalyam Market shall remain closed.
- 5. Religious places will remain closed.
- 6. The Liquor shops shall remain closed.
- 7. The flower market and shops shall remain closed.

The main directions to be followed at Shops are:

- ✓ The Shops in Containment Zones shall remain closed.
- ✓ Persons above 65 years of age, persons with comorbidities, pregnant women, and children below the age of 10 years are advised to stay at home, except for essential and health purposes. The Shop Owners to advise accordingly.
- ✓ The Large gatherings/congregation continue to remain prohibited.

Along with National directives, the following directives shall be followed for containment of the spread of the COVID-19 Pandemic:

1. Physical Distancing:

- ✓ Physical Distancing for a minimum of 6 feet, wearing of the mask at the premises is mandatory and respiratory etiquettes to be strictly followed.
- ✓ Staggering of visitors to be done, to the maximum extent possible.
- ✓ Adequate manpower shall be deployed at Shops for ensuring Physical Distancing norms.
- ✓ Proper crowd management within the premises, in the parking lots, etc. and outside the premises shall duly follow Physical Distancing norms at all times. There should be no loitering by the people within the premises and streets.
- ✓ Specific markings in the queue and seating arrangement inside the premises should adhere to Physical Distancing norms, separate entry and exits for visitors, workers and goods/supplies shall be organized.
- ✓ Seating arrangements, for a limited number of people inside the establishment, are to be allowed which shall ensure there is adequate Physical Distancing.
- ✓ There shall be restrictions on the number of people using the staircase to ensure Physical Distancing norms. The demarcation of space shall be made on the staircase.



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2. Sanitization:

- ✓ Sanitizers for hand hygiene shall be provided and used at the entrances regularly.
- ✓ All shops should conduct thermal screening at the entrance and only asymptomatic person(s) shall be allowed.
- ✓ Frequent cleaning and disinfection of floors, doorknobs, handrails, benches, etc. are mandatory.
- ✓ Effective sanitization within the premises shall be maintained with particular focus on lavatories, drinking, and handwashing stations/areas at all times. Deep cleaning of all washrooms shall be ensured at regular intervals.
- ✓ Proper disposal of face covers/masks/gloves leftover by visitors and/or employees should be ensured.

3. Masks / Face Coverings:

✓ All workers/customers/visitors to be allowed entry only if using face covers/masks.
The face covers/masks have to be worn at all times inside the shops.

Joint Commissioner of the respective zones shall ensure that all directions regarding Social Distancing, Sanitation, Wearing of Masks are followed in the area.

All the above instructions shall be strictly enforced as per SOP.

This is issued on the 26th of July, 2020 with immediate effect until further orders.

COMMISSIONER

Bruhat Bengaluru Mahanagara Palike

Copy to the following for information and necessary action:

- 1. Worshipful Mayor, BBMP.
- 2. Hon'ble Dy. Mayor, BBMP.
- 3. Commissioner of Police, Bengaluru City.
- 4. Task Force teams appointed vide Order No. RD 158 TNR 2020 dated 15-06-2020.
- 5. Special Commissioners, BBMP of the respective zones.
- 6. Zonal Joint Commissioners, BBMP of the respective zones.
- PRO, BBMP to inform all Standing Committee Chairpersons, BBMP, and Elected Representatives.
- 8. Office copy.